

Kota-Chittor Railway Line

843. SHRI BHUVNESH CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) the total estimated cost of Kota-Chittor railway line ;

(b) the total expenditure incurred upto 30-9-1982 on the project; and

(c) the actual work accomplished so far and the probable date by which project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The anticipated cost of the project is Rs. 70.00 crores.

(b) The expenditure upto 30-9-1982 on this project is Rs. 2.16 crores and the allotment during 1982-83 is Rs. 4.5 crores.

(c) The construction works on the Kota-Bundi (34 Kms) section have been taken up as Phase I of the project, at an estimated cost of Rs. 8.97 crores. Final Location Survey for the rest of the line beyond Bundi upto Chittor garh and Neemuch has also been more or less finalised except for two different patches, one of which will be finalised in consultation with the State Government and the other is being resurveyed to provide suitable gradients. In view of the serious constraint of funds, no target date for completion of the project can be indicated at this stage.

Railway accidents

844. SHRI SHYAM SUNDER MOHAPATRA:
SHRI J.P. GOYAL :

Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of accidents which occurred at various

manned and unmanned railway crossings during the period from March 1980 to 30th September, 1982;

(b) the total number of persons killed and injured in these accidents;

(c) what is the amount of compensation given to those injured and to the next of kins of those killed;

(d) how many claims for such compensation are pending disposal and by when they are likely to be finalised and the amount involved therein;

(e) what specific steps are proposed to man all the unmanned railway crossings in the country and ensure effective control on manned railway crossings so that accidents do not occur on manned railway crossings?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 217 train accidents occurred at level crossings on Indian Government Railways during March '80 to September '82.

(b) In these accidents 270 persons died and 487 were injured.

(c) and (d) Compensation to the victims of level crossing accidents is governed by the provisions of Law of Tort and not by the Indian Railways Act, 1890.

A sum of Rs. 10,000/- has been paid as compensation. A sum of Rs. 4,08,650/- has also been paid up "ex gratia relief" to the victims of level crossing accidents which occurred during March 1980 to September 1982. 70 claim applications are pending in various courts for adjudication. The amount of compensation in these cases will be paid as and when decided.

(e) Level crossings which require manning have been identified and necessary action is being taken in this regard in a phased manner in consultation with the respective state Governments consistent with availability of funds.

Supervision over working at manned level crossings has been further intensified and mechanisation is being introduced where required.

The State Governments have also been called upon to enforce strict compliance of the Motor Vehicles Act to curb recklessness and negligence on the part of road users while negotiating level crossings.

World Bank Loan for Railways

845. DR. BHAI MAHAVIR :
SHRI JAGANNATHRAO
JOSHI:
SHRI SHRIDHAR
WASUDEO DHABE:
SHRI B. SATYANARA-
YANREDDY :
SHRI R.R. MORARKA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the World Bank have recently cleared a big loan for the Indian Railways;

(b) if so, what are the details thereof including the terms and conditions thereof; and

(c) for what purposes it would be utilised?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) Yes. Negotiations have been successfully completed with the World Bank recently for assistance in the form of loan/credit of about US \$ 400 million for the Railways, about half each from IDA and IBRD, on usual terms and conditions

regarding interest and service and commitment charge.

This assistance is for the second Railway Modernisation and Maintenance Project, which covers the following:

- (i) Diesel Component Works, Patiala;
- (ii) Unit Exchange System of Maintenance:
 - (1) Acquisition of Locomotive Components;
 - (2) Acquisition of Wheels & Axles;
- (iii) Development of modern versatile Proto-type A.C. electric Locomotives.
- (iv) Acquisition of components for fabrication of High Capacity wagons ;
- (v) Technical assistance and Training.

Increase in Railway freight and fares

846. SHRIMATI KANAK MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of freight and passenger fare hike made by the Railways year-wise from 1979-80 to 1982-83 (budget estimate);

(b) the total additional resources mobilisation in rupees through freight and fare hikes year-wise from 1979-80 to 1982-83;

(c) whether further enhancement of freight and fare rates is being considered; and

(d) if so, what are the details thereof and what are the reasons therefor?